F.No. A-23018/1/2014-Ad.IIB
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, the 2nd January, 2015

OFFICE MEMORANDUM

(Amendment - 1 of year 2015 to AISL for the period 1993-97)

Subject: Inclusion of names/ Re-fixation of seniority in All India Seniority List of Superintendent of Central Excise for the period 01.01.1993 to 31.12.1997.

The undersigned is directed to say that on the basis of the information furnished by concerned Cadre Controlling Authorities and based on the information of Zonal Seniority List, the Competent Authority has approved the inclusion of names/ re-fixation of seniority in respect of four officers viz. S/Sh. (1) Helal Ahmad (Patna); (2) Vohra Jujar Islam (Vadodara); (3) Amaline John Jeevakaran S (Chennai) and (4) M. Devaraj (SC) (Bengaluru) in the All India Seniority List of Superintendent of Central Excise for the period 01.01.1993 to 31.12.1997.

2. The details of inclusion of names/ re-fixation of seniority of the above mentioned officers are given in the Annexure-A.

3. The re-fixation of seniority carried out in the present order shall be posted in the official website of CBEC.

Encl.: As stated.

(B. K. Manthan)
Under Secretary to the Govt. of India
Tel. 011-23095584

Copy to:
(i) Director General of Human Resource Development, CBEC, C-4, West Wing, Ground Floor, IRCON Building, District Centre Saket, New Delhi – 110017.
(ii) Director General of Systems with the request to upload the details (in Annexure-A) in the AISL 1993-97 in the official website of CBEC.
(iii) Concerned Cadre Controlling Authority.
(iv) The Under Secretary Ad. II for necessary action
(v) Office folder.

(B. K. Manthan)
Under Secretary to the Govt. of India
### ANNEXURE-A

Inclusion of names/ Re-fixation of seniority in All India Seniority List of Superintendent of Central Excise for the period 01.01.1993 to 31.12.1997.

<table>
<thead>
<tr>
<th>S.No. in AISL</th>
<th>Name (Whether SC/ST)</th>
<th>Date of Birth</th>
<th>Date of apppt As Supdt.</th>
<th>Date of apppt as Inspector</th>
<th>Commissionerate</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>2132-A</td>
<td>HELAL AHMAD</td>
<td>17 01 60</td>
<td>30 6 97</td>
<td>15 3 82</td>
<td>PATNA</td>
<td>(a) Seniority re-fixed at S.No. 2132-A from S.No. 2186 on the basis of Zonal List of Ranchi Zone as on 01.01.2014. (b) To be deleted from S.No. 2186 (AISL 1993-97). (b) DoA as Supdt &amp; Inspector corrected as 16.10.96 &amp; 12.10.78 instead of 3.12.96 &amp; 10.12.78 respectively. (c) Commissionerate corrected as 'PATNA' in place of 'COCHIN'.</td>
</tr>
<tr>
<td>2891-A</td>
<td>VOHRA JUJAR ISMAIL</td>
<td>01 01 60</td>
<td>30 6 97</td>
<td>15 3 82</td>
<td>VADODARA</td>
<td>Earlier missing from AISL. Seniority fixed at 2891-A in accordance with E.O. No. 196/1997 &amp; Zonal Seniority List of Vadodara as on 01.01.2014</td>
</tr>
<tr>
<td>3017-A</td>
<td>AMALINE JOHN JEEVAKARAN S</td>
<td>08 01 58</td>
<td>13 7 2005</td>
<td>30 9 80</td>
<td>CHENNAI</td>
<td>Seniority fixed at 3017-A as per E.O. No. 47/2005 dtd. 8.7.2005 (deemed date of appointment as Supdt. 29.08.1997) &amp; Zonal Seniority List as on 01.09.2009</td>
</tr>
<tr>
<td>3398-A</td>
<td>M. DEVARAJ (SC)</td>
<td>10 06 55</td>
<td>29 8 97</td>
<td>21 11 81</td>
<td>BENGALuru</td>
<td>Seniority fixed at 3398-A as he was notionally promoted w.e.f. 29.8.97 vide E.O. No. 127/2014 dtd. 30.09.2014 and included in Zonal Seniority List vide Annexure dtd. 18.11.2014 in between Sh. M. Chandramouli (ST) (S.No. 3398) and Sh. G. B. Jagadish (ST) (S.No. 3399)</td>
</tr>
</tbody>
</table>